

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA NO. 255656/2025 IN CRIMINAL APPEAL NO(S). 3347/2025

VIJAY PRAKASH SHARMA

APPELLANT(S)

VERSUS

STATE OF U.P.

RESPONDENT(S)

only IA No. 255656/2025 (application for bail) in Crl(A) No. 3347/2025 is to be listed.

Date : 10-10-2025 This matter was mentioned today.

CORAM :

HON'BLE MR. JUSTICE PANKAJ MITHAL

HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Appellant(s) : Mr. Manoj K. Mishra, AOR (mentioned by)
Mr. Umesh Dubey, Adv.
Ms. Madhulika, Adv.
Mr. Anand Kumar Rai, Adv.
Mr. Rateesh Kumar MT, Adv.
Mr. Amulya Dev Mishra, Adv.

For Respondent(s) : Mr. Shaurya Sahay, AOR

UPON being mentioned the court made the following
O R D E R

Let the matter be listed on the tentative date
shown, i.e. 31.10.2025.

(Nidhi Mathur)
Court Master (NSH)

(Geeta Ahuja)
Assistant Registrar-cum-PS